NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/456/(IB)/2017

NAME OF THE PETITIONER(S)

: WANBURY LTD

NAME OF THE RESPONDENT(S)

: BAFNA PHAMACEUTICALS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

V-SURE

comm & Refine

Your

ORDER

Counsel for petitioner present. CFO representing the respondent company present and prayed time for making payment in respect of the first instalment to the petitioner by way of a DD. Time extended at request. Put up on 13.11.2017 at 10.30 A.M.

- sel -

K Anantha Padmanabha Swamy Member (Judicial)

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